



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

Subject:- Allocation of Departments.

**GOVERNMENT ORDER NO: 5391 - LD (A) of 2017**

**D A T E D: 09 - 11 - 2017**

In partial modification of Government Order No.5379-LD(A) of 2017 dated 27-10-2017, it is hereby ordered that the litigation work in Kashmir Wing of High Court shall stand redistributed as under:-

S.No.	Name & Designation of the Law Officer S/Shri	Departments allocated
1.	Mohammad Iqbal Dar, Additional Advocate General	Health and Medical Education , Department of Law, Justice and Parliamentary Affairs, Planning and Development Department.
2.	Asif Maqbool, Government Advocate	Election Department, Ladakh Affairs Department, Handloom Development Corporation, Fisheries Department.

By order of the Government of Jammu and Kashmir.

*Sd/-*  
**(Abdul Majid Bhat)**  
**Secretary to Government,**  
**Department of L, J&PA**

Dated 09 -11-2017.


No: LD (A) 2016/35-I

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Financial commissioner, \_\_\_\_\_ Department.
3. Director General of Police, J&K, Srinagar.
4. Principal Secretary to Hon'ble Chief Minister, J&K, Srinagar.

5. Principal Secretary to His Excellency the Governor, J&K, Srinagar.
6. All Principal Secretaries/ Commissioners/Secretaries to Government, Department.
7. Registrar General, J&K High Court, Srinagar.
8. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Srinagar.
9. All concerned HoDs.
10. Director Information, J&K, Srinagar.
11. Director Litigation, Kashmir.
12. Principal Private Secretary to Chief Secretary for information of worthy Chief Secretary.
13. All officers of the Department of L, J&PA.
14. All concerned Law Officers.
15. OSD to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
16. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
17. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
18. Incharge Website, Department of L, J&PA.
19. Government Order file.
20. Concerned file.

  
9/11  
**(Khursheed Ahmad Bhat)**  
**Assistant Legal Remembrancer,**  
**Department of Law, J & PA.**

  
9.11.2017